

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.454
TO BE ANSWERED ON THE 19TH NOVEMBER, 2019

SCHEMES FOR IRRIGATION

454. SHRI P.P. CHAUDHARY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the schemes that are available to provide irrigation water to farmers in rainfed agricultural areas;
- (b) the number of watershed projects that have been sanctioned and completed under Pradhan Mantri Krishi Sinchai Yojana (PMKSY- Watershed Component), State-wise, including Rajasthan;
- (c) the amount of funds released for watershed projects under PMKSY, State-wise, including Rajasthan;
- (d) whether the Government intends to sanction new watershed projects under PMKSY for rainfed agricultural areas in Rajasthan; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): The Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16 with the motto of 'Har Khet Ko Paani' for providing end-to-end solutions in irrigation supply chain, viz. water sources, distribution network and farm level applications. The scheme is being implemented in various States of the country. The components of PMKSY are as under:
- i. **Accelerated Irrigation Benefit Programme (AIBP):** To focus on faster completion of ongoing Major and Medium Irrigation projects including National Projects. This component is implemented by the Department of Water Resources, River Development & Ganga Rejuvenation.
 - ii. **PMKSY-Har Khet Ko Pani (HKKP):** Source augmentation, distribution, ground water development, lift irrigation, diversion of water from water plenty to water scarce areas, repair, restoration, renovation of traditional water bodies. This component is implemented by the Department of Water Resources, River Development & Ganga Rejuvenation.

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- iii. **PMKSY-Per Drop More Crop (PDMC):** Focuses on enhancing water use efficiency at farm level through Micro Irrigation technologies viz. Drip and Sprinkler Irrigation. This component is implemented by the Department of Agriculture, Cooperation & Farmers Welfare.
- iv. **PMKSY-Watershed Development Component (WDC):** Focuses on development of rainfed portions of the net cultivated area and culturable wastelands. From 2009-10 to 2014-15, 8214 watershed development projects in states /UTs were sanctioned under Integrated Watershed Management Programme (IWMP). The IWMP has been amalgamated as Watershed Development Component (WDC) of PMKSY. This component is implemented by the Department of Land Resources.

(b) & (c): The details of watershed projects sanctioned, area covered by projects, completed projects and funds released as Central share to States including Rajasthan under WDC-PMKSY, is **Annexed**.

(d) & (e): The projects sanctioned are at various stages of implementation. The Government is focusing on completion of all on-going projects and therefore, no new projects under WDC-PMKSY have been sanctioned since 2015-16.

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State wise details of watershed projects sanctioned, area covered by the projects, completed and funds released as Central share to States under WDC-PMKSY

(Area in million ha, Amount in Rs. crore)

Sl. No	State	Sanctioned (from 2009-10 to 2014-15) [@]		No of projects completed **	Central share released (from 2009-10 to 2019-20 [#])
		Total no. of Projects	Area of the projects		
1	Andhra Pradesh*	432	1.810	158	1060.68
2	Arunachal Pradesh	156	0.467	13	244.33
3	Assam	372	1.577	143	492.75
4	Bihar	123	0.612	-	151.31
5	Chhattisgarh	263	1.195	112	307.88
6	Gujarat	610	3.103	292	1288.64
7	Haryana	88	0.362	-	98.70
8	Himachal Pradesh	163	0.840	-	283.58
9	Jammu & Kashmir ^	159	0.652	-	230.82
10	Jharkhand	171	0.911	20	191.52
11	Karnataka	571	2.569	304	1894.70
12	Kerala	83	0.423	26	109.30
13	Madhya Pradesh	517	2.937	204	1497.49
14	Maharashtra	1186	5.128	598	2413.95
15	Manipur	102	0.491	5	149.10
16	Meghalaya	96	0.236	47	173.03
17	Mizoram	89	0.373	23	259.89
18	Nagaland	111	0.476	61	539.15
19	Odisha	310	1.700	127	1004.31
20	Punjab	67	0.314	-	60.42
21	Rajasthan	1025	5.764	361	2415.27
22	Sikkim	15	0.066	-	22.08
23	Tamil Nadu	270	1.368	112	924.94
24	Telangana*	330	1.399	121	590.30
25	Tripura	65	0.213	20	210.96
26	Uttarakhand	65	0.346	-	131.08
27	Uttar Pradesh	612	3.045	86	808.49
28	West Bengal	163	0.693	-	197.08
	Total	8214	39.07	2833	17751.75

[@] Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16.

* As per final audited details received from Andhra Pradesh and Telangana after bifurcation of erstwhile Andhra Pradesh

^ erstwhile Jammu & Kashmir

** As on 31.10.2019 reported by States

As on 31.10.2019 including releases under the erstwhile IWMP.

Note: There is no sanctioned project in Goa.